

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION
Imphal, the 21st Sept., 2018

No.HCM/E-48/2017/Estt As directed it is hereby notified that a committee with the following members is constituted to examine the plan and estimate for site preparation of JSC (Judicial Service Centre) -cum- CFC (Central Filing Centre) and Network Room for Senapati Court Complex for phase II of the eCourt Project:

- (i) The District and Sessions Judge, Senapati
- (ii) The Deputy Registrar (Admn.), High Court of Manipur
- (iii) Th. Sunil Singh, System Officer
- (iv) B. Sanatomba Sharma, System Officer

Sd/-
(YUMKHAM ROTHER)
Central Project Coordinator
High Court of Manipur

Endt. No. HCM/ E-48/2017/Estt./ 2437-50
Copy to:-

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1. The District and Sessions, Judge (Senapati).
2. The Registrar, High Court of Manipur.
3. The Registrar (Admn./PM&P), High Court of Manipur.
4. The Joint Registrar (Admn./PM&P), High Court of Manipur
5. The Deputy Registrar (Judl.)/(Admn.)/(Accounts/Planning), High Court of Manipur.
6. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
7. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
8. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
9. The Private Secretary to Registrar General, High Court of Manipur.
10. The System Analyst, Computer Section, High Court of Manipur. He is directed to upload this notification in the official website of the High Court of Manipur.
11. The Supdt. (Estt.), High Court of Manipur.
12. Shri.Thounaojam Sunil Singh, System Officer.
13. Shri.B. Sanatomba Sharma, System Officer.
14. Concerned File.

V
Central Project Coordinator
High Court of Manipur